



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/4310/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti Sharmila Bhuyan,
District and Sessions Judge,
Nalbari.

Dated Guwahati the 19th August, 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJNB/3770 Date 16.08.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 2(two) days 21.08.2019 and 22.08.2019 along with station leave permission, w.e.f. the evening of 19.08.2019 till the morning of 26.08.2019, has been granted/rejected.

The Civil Judge and Assistant Sessions Judge, Nalbari and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/4311/A, dated 19.8.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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